

FORM B
PUBLIC ANNOUNCEMENT
 (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
 FOR THE ATTENTION OF THE STAKEHOLDERS OF
OM SHIV HYDRO POWER & CONSTRUCTION PRIVATE LIMITED

Sl. no.	Particulars	Details
1.	Name of corporate debtor	Om Shiv Hydro Power & Construction Private Limited
2.	Date of incorporation of corporate debtor	January 21, 2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U40300MH2011PTC212635
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg. Off.: 75/606, H. S. Rupawate Marg, Motilal Nagar No.1, Near Siddharth Hospital, Goregaon (W) Mumbai – 400104 Principal Off.: Room No. 5 Chandrakunj, Azad Nagar Metro Station next to Sony Mony, J.P. Road, Andheri West, Mumbai – 400 058
6.	Date of closure of Insolvency Resolution Process	February 11, 2019
7.	Liquidation commencement date of corporate debtor	January 29, 2020, date of receipt of certified copy of order (Hon'ble NCLT order dated July 26, 2019)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Rajender Kumar Girdhar Reg No.: IBBI/IPA-003/IP-N00048/2017-18/10396
9.	Address and e-mail of the liquidator, as registered with the Board	Reg. Address: Oshiwara Mahada Complex, Building No. 5 Aster Coop. Housing Society, Flat No.205, 2 nd Floor, New Link Road, Oshiwara Andheri (W), Mumbai, Maharashtra, 400053 Reg Email Id: rkgirdhar1@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	Process specific address: Sumedha Management Solutions Private Limited, 809-810, B-Wing, 8 th floor, Trade World, Kamala Mills Compound, Lower Parel (West), Mumbai- 400013. Process specific e-mail Id: om_shiv@sumedhamanagement.com
11.	Last date for submission of claims	Friday, February 28, 2020

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Om Shiv Hydro Power & Construction Private Limited vide order no. MA 622/2019 in C.P. (IB) 211 (MB)/2018 dated July 26, 2019 (date of receipt of order: January 29, 2020).

The stakeholders of Om Shiv Hydro Power & Construction Private Limited are hereby called upon to submit their claims with proof on or before February 28, 2020, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: February 01, 2020

Place: Mumbai

Rajender Kumar Girdhar
Liquidator in the matter of
Om Shiv Hydro Power & Construction Private Limited